

(b) whether any compensation has been provided by the companies in which they were working to the families of deceased or Government has extended some assistance to them?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) and (b) Information in respect of the question is being collected and would be laid on the Table of the House as soon as possible.

Result of India's 'Look East Policy'

3767. SHRI SANJAY RAUT:

SHRI ANIL DESAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India's Look East Policy has accrued any dividends for the country at multilateral politico-strategic fronts;

(b) if so, the details thereof; and

(c) the effective steps the Ministry is taking to devise a long term strategy to maintain sustained focus?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (c) The 'Look East Policy' of the Government has been evolving since the early 1990s and has significantly deepened India's engagement with the countries of East and Southeast Asia. India's trade and investment with that part of the world has been enhanced significantly. India has Comprehensive Economic Partnership Agreements with Republic of Korea and Japan, as also Comprehensive Economic Cooperation Agreements with Singapore and Malaysia. India and ASEAN have operationalized a 'Trade in Goods' Agreement. As a member of the East Asia Summit process, India actively participates in the further definition of the evolving architecture in Asia.

Declassification of Henderson Brooks-Bhagat Report

3768. SHRI ANIL MADHAV DAVE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) when Government would declassify Henderson Brooks-Bhagat Report on the analysis of the Operations Review of the Sino-India War 1962; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) and (b) Government has not declassified the Henderson

Brooks Report since it is a TOP SECRET document, based on an internal study by the Indian Army, contents of which are not only extremely sensitive but are of current operational value.

Indians set free by Pakistan Government

†3769. SHRI AVINASH RAIKHANNA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that on February 16, 2012, six Indians were set free by Government of Pakistan and were sent to India through Wagha Border in Punjab, if so, the details thereof; and

(b) the reasons why five out of six so released persons have not been sent to their home?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) Six Indian prisoners were released by Government of Pakistan and were repatriated on February 16, 2012 through Wagah/Attari Border. The details of the prisoners are as follows:

1. Ram Raj S/o Bheru Ram
2. Hari Chand S/o Bhawara
3. Meeru @ Venu Pradhan S/o Narayan
4. Sanaiser Chaudhary S/o Gangoo Chaudhary
5. Syed Ghulam Nabi S/o Syed Khaki Shah
6. Muhammad Ahmed S/o Aziz Ahmed

(b) As per available information, five out of the six prisoners released on February 16, 2012 have been sent to their homes. Information regarding the remaining person, Shri Muhammad Ahmed, is being ascertained from the concerned authorities.

Issues discussed during 'Brics' summit

3770. SHRI PARIMAL NATHWANI: Will the Minister of EXTERNAL AFFAIR be pleased to state:

(a) the details of the main issues discussed in the Brazil, Russia, India, China and South Africa (BRICS) Summit held in the capital recently;

†Original notice of the question was received in Hindi.